

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. KULDIP SINGH, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.3659 & 3660/Del/2017

Assessment Year: 2011-12 & 2012-13

<b>ACIT Circle – 25 (1) New Delhi</b>	<b>Vs</b>	<b>M/s. The State Trading Corporation of India Ltd. Jawahar Vyapar Bhawan, Tolstoy Marg, New Delhi-110001 PA N No.AAACT0102F</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Sh. H. K. Choudhary, CIT DR
Respondent by	Ms. Deepti S. John,

Date of hearing:	01/09/2021
Date of Pronouncement:	01/09/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

These appeals filed by the Revenue are preferred against the order of the CIT(A)-9, New Delhi dated 21.03.2017 for A.Y. 2011-12 and 2012-13.

2. Vide letter dated 19.08.2021 the assessee interalia, brought to the notice of the Bench as under :-

*“STC had opted for VsV scheme for settlement of all pending tax disputes with IT Department pertaining to A.Y 2010-11 to 2014-15 (5 assessment years). The Department has issued form-5 under the VsV scheme for the A.Ys 2011-12 and 2012-13.*

3. In the light of the above both the appeals filed by the Revenue are dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 01.09.2021.

Sd/-  
**(KULDIP SINGH)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:-01.09.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	01.09.2021
Date on which the typed draft is placed before the dictating Member	01.09.2021
Date on which the typed draft is placed before the Other member	01.09.2021
Date on which the approved draft comes to the Sr.PS/PS	01.09.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	01.09.2021
Date on which the fair order comes back to the Sr. PS/ PS	01.09.2021
Date on which the final order is uploaded on the website of ITAT	01.09.2021
Date on which the file goes to the Bench Clerk	01.09.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	